[28 DEC. 1989]

93

Export of Vegetable Oils, pulses, Rice and Spices

- 349. DR. MOHD. HASHIM KID-WAI: Will the Minister of COMMERCE be pleased to state;
- (a) the quantum of vegetable oils, pulses, rice and spices exported: during the last three years; year-wise! alongwith the names of the countries to which such ex-port_s were made;
- (b) whether there has been any increase or decrease in export of these items during this period; yearwise;
- (c) what steps Government have taken to increase the export of these items; and
- (d) what amount of foreign exchange was earned on account of these exports during the above period?.

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a), (b) and (d). Export of vegetable oils is not allowed. Export of pulses is also not allowed except export of processed pulses, made only out of the pulses imported under the advance licensing scheme/pass book or by an approved 100 per cent Export Oriented Unit.

Exports of rice and spices for the last three years were as shown in Annexure [See Appendix CLII Annexure No. 11]

- (c) Export promotion measures are given in Statement-I.
- Statement I.. The measures taken to promote exports included the following:

I SPICES;

- (i) Certain value added items like dehydrated green pepper, frozen green pepper consumer packs of 1 kg and large cardamom were exempted from Spices Cess which. was leviable @ 3.5 pet cent ad valorem.
 - (ii) Export of black pepper was exempted from the whole of export duty, which was being levied @ Rs. 5 per kg w. e. f. 20th September, 1988.
 - (iii) Air freight subsidy at the rate of Rs. 7 per kg was allowed on export

- of Small cardamom to Middle East Countries during peak period.
- (iv) Additional CCS of 5 per cent was allowed on export of cardamom during peak period in 1988-89.
- (v) Black listing of Indian ' pepper which was a non-tariff barrier imposed by US-FDA was lifted by US Government on representation by Government of India.
- (vi) The Spices board started implementing a scheme to set up a Quality Control Laboratory for testing of quality of spices to award logo to the exporters. The logo ensures quality acceptance importers abroad.
- (vii) For increasing production of black pepper, the spices Board supplemented effort[^] for increasing production by supplying about 45 lakhs rooted pepper cuttings annually to the farmers as well as a scheme for developing water resources and many other development schemes besides intensified research to increase production of Small and large cardamom.

II CEREALS:

- (i) During the current year, instruc tions were issued abolishing levy on basmati rice with a view to making it more competitive in the international markets.
- (ii) Export, of non-basmati rice during 1988-89 has been allowed upto a ceiling of one lakh tonne, fixed taking into account domestic needs, as well as the need to retain and develop markets abroad.

Export of Iron Ore

- 350. SHRI BAIKUNTHA NATH SAHU: Will the Minister of COMMERCE be pleased
- (a) what are the names of the count ries to which iron ore was exported dur ing 1986-87, 1987-88 and 1988-89 along ■ with the quantum and value **thereof**;
- - (b) what were the corresponding fig ures of export of iron ore during 1983-84, 1984-85 and 1985-86; and